

# **NOTICE**

As directed, kindly take notice that Hon'ble Mr. Justice Partha Sarthy will take up the following cases today i.e. on 30<sup>th</sup> April, 2026 at 2:15 P.M. in Court No. 20 (Main Building).

## **FOR ADMISSION -I**

1. CWJC/6528/2026 MUNCIPAL CORPORATI IA-1/2026 () ADDING PARTY	1 VIJAY MASKARA AND ORS VS THE STATE OF BIHAR AND ORS	MOHIT AGARWAL VIKASH KHANNA RAHUL KUMAR	STANDING COUNSEL (23) PRASOON SINHA
2. CWJC/6568/2026 MUNCIPAL CORPORATI	1 NATRAJ VERMA AND ORS VS PATNA MUNICIPAL CORPORATION AND ORS	SACHINA NARESH CHANDRA VERMA LAKSHMI KANT TIWARY	PRASOON SINHA
3. CWJC/6710/2026 MUNCIPAL CORPORATI	1 AWANINDRA KUMAR VS THE STATE OF BIHAR AND ORS	ANKIT KATRIAR	STANDING COUNSEL (24) PRASOON SINHA
4. CWJC/6747/2026 MUNCIPAL CORPORATI	1 ALANKAR AUTO SALES AND SERVICE PRIVATE LIMITED VS THE PATNA MUNICIPAL CORPORATION AND ORS	ROHAN VERMA REETU RANJAN	PRASOON SINHA

**Patna High Court  
Dated, 30<sup>th</sup> April, 2026**

**By order of Hon'ble Court**

**Sd/-**

**(Pranaw Shankar)  
Joint Registrar (List)**

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